#### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 72 OF 2016 AND APPEAL NO. 100 OF 2016 & IA NO. 243 OF 2016

Dated: 20<sup>th</sup> November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

#### **APPEAL NO. 72 OF 2016**

In the matter of:

Jindal Steel & Power Ltd. .... Appellant(s)

Vs.

Chhattisgarh State Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi

Mr. Prateek Gupta

Counsel for the Respondent(s) : Mr. C. K. Rai

Mr. Umesh Pasad Mr. Mohit Rai for R-1

Mr. Akshat Jain

Ms. Aparajita Upadhyay for R-2

# APPEAL NO. 100 OF 2016 & IA NO. 243 OF 2016

In the matter of:

Jindal Steel & Power Ltd. .... Appellant(s)

Vs.

Raigarh Ispat Udyog Sangh & Anr. .... Respondent(s)

Counsel for the Appellant(s) : Ms. Divya Chaturvedi

Mr. Prateek Gupta

Counsel for the Respondent(s) : Mr. Akshat Jain

Ms. Aparajita Upadhyay for R-1

Mr. C. K. Rai Mr. Umesh Prasad for R-2

## <u>ORDER</u>

As agreed by learned counsel for the parties, list these matters for hearing on  $\underline{\textit{01.02.2018}}$ .

(I.J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson

ts/tpd